NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. C.P./93(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Sanjay Anand

V/s

Epsilon Eye Care Private Limited

Appearance

For Petitioner : Adv. Aditya Agaonkar a/w. Adv. Gavrangi Patil, Adv. Rupal Shimpal i/b. Gpanda Associates

For Respondent : Adv. Malhar Zatakiya a/w. Adv. Ankita Yadav,Adv. Kewal Buddhev i/b Link Legal.

SECTION 213, 241(1), 242(4), 447 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Issue Notice.

Mr. Malhar Zatakiya on behalf of all the three respondents accepts notice. After hearing the Ld. Counsel on both the sides, we are not inclined to pass any interim order. Reply be filed within three weeks after serving copy to the other side. List this matter on **27.08.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Sanjeet---